


## PROFORMA

**Application Form for inclusion of name in the panel of Advocates as Amicus Curiae under the Chapter-XVIII-Rule 10 of the Allahabad High Court Rules, 1052.**

<b>Name :</b>	Mr. XYZ		
<b>Father's Name :</b>	Mr. UVW		
<b>Date of Birth &amp; Age :</b>	01.03.1970 , 54 years		
<b>Enrollment No.</b>	UP12345/12		
<b>Advocate on Roll No.</b>	XXXXXX		
<b>Place of Sitting in the High Court</b>	Allahabad		
<b>Office Address:</b>			
<b>Mobile No:</b>	<b>Office Telephone No:</b>	<b>Whatsapp No. (If any)</b>	
99XXXXXXXXXX	99XXXXXXXXXX	99XXXXXXXXXX	
<b>Email Address:</b>	xyz@gmail.com		
<b>Name of Bar Association of which the applicant is member :</b>			
<b>Whether the applicant is exclusively practising in High Court (Yes/No)? :- Yes</b>			
<b>Whether the applicant has decent computer skills (Yes/No)? :- Yes</b>			
<b>Criminal Records (Yes/No)? :- Yes</b>			
<b>* Fill if Response to Criminal Record is Yes</b>	<b>Case Number(s)</b>	<b>Status of Case</b>	<b>Sections of Acts Concerned and Brief Description of Offence(s)</b>
	XX/2020	Pending	U/s 147, 148 of IPC
	YY/2023	Closed	U/s 307 of IPC
<b>Any additional Qualification which may merit inclusion of name in the list :</b>	I4C Certified Specialist & I4C Certified Expert.		
<b>FINAL Criminal AFR Details :</b>	<b>Case Type</b>	<b>Year</b>	<b>Number</b>
	Criminal Appeal	2022	12XX
	Criminal Misc	2023	23XX
	Criminal Misc	2023	76XX
	Criminal Revision	2024	87XX
Criminal Writ PIL	2024	34XX	
<b>Enclosures to be attached:</b>	1. Last 3 years IT Returns    2. Copy of <b>05 No.</b> Criminal AFR Judgements (Finally Argued/ Disposed in Last 05 years) 3. Attested copy of Bar Council Registration    4. E-Aadhar		
<b>Declaration: -</b>			
a.) I declare that all the statements made in the application are true, complete and correct to my personal knowledge. In the event of any information being found false, Incomplete, incorrect or ineligibility been detected before or after the selection, my candidature/selection/ appointment is liable to be cancelled automatically without any notice to me.			
b.) The information submitted herein shall be treated as final in respect of my candidature for the panel applied for through this application form.			
<b>Date: 23/07/2024</b>	<b>Place: Prayagraj</b>	<b>Name &amp; Signature:</b> Mr. XYZ	
*Complete Proforma (filled, printed along with enclosures & duly forwarded by the Secretary/President Bar Council of UP/High Court Bar Association/Advocates Association/Oudh Bar Association, Lucknow may be submitted in the D.R./J.R. Chamber [3 <sup>rd</sup> Floor Mediation Building].			